

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1427**  
ANSWERED ON 11/03/2025

**PM - KUSUM SCHEME**

1427. SHRI DHANANJAY BHIMRAO MAHADIK

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO  
STATE:

- (a) the number of solar pumps installed under the PM-Kusum scheme in the State of Maharashtra;
- (b) the criteria being used to select beneficiaries for solar pump installations under the PM-KUSUM scheme, and how the Ministry ensures that small and marginal farmers are prioritized; and
- (c) the number of beneficiaries of solar pump installation in the State of Maharashtra?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) to (c) The PM-KUSUM is a demand driven scheme and therefore capacities are allocated under PM KUSUM Scheme based on demand received from the States/ UTs. Under Component-B of the scheme, individual farmers, cluster irrigation systems, Water User Associations (WUA), Farmer Producer Organizations (FPO), Primary Agriculture Credit Societies (PACS) etc. can install the standalone solar pumps.

The State Implementing Agency (SIA) are responsible for the selection of beneficiaries. As per PM KUSUM scheme guidelines, priority would be given to small and marginal farmers by SIA while implementing the scheme.

The State of Maharashtra has reported that as of 28.02.2025, there are 3,36,289 beneficiaries for which solar pumps have been installed under Component-B of PM-KUSUM Scheme.

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